

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 201  
Appeal No. 06/252/JPR/2023  
Under Section 252(3) of  
Companies Act, 2013

**In the matter of:**

**Income Tax Officer**

**...Appellant**

**Versus**

**Registrar of Companies (Sanwariyaji Infra Developers Pvt. Ltd.)**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

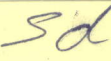
**Present Through Video Conferencing: -**


For the Appellant : Dilip Rathore, Income Tax Officer  
For the Respondent : Pooja Singh, JTA

**ORDER**

Heard Mr. Dilip Rathore, Income Tax Officer appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC seeks time to file reply.

Reply, if any, may be filed within two days with advance copy to the opposite counsel. List the matter on 17.03.2023.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

March 15, 2023